From,

Rajiv Sharma, HJS, Joint Registrar (Judicial) (Services), High Court of Judicature at Allahabad

To,

The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomati Nagar, Lucknow

No. 254 /JR(S)/2014 Dated: Allahabad: July 28, 2014

Subject: Regarding nomination of judicial officers for 05 days "Managerial Effectiveness" Training Programme at IIM, Lucknow.

Sir,

With reference to your letter no. JTRI/Mang. Trg./14-1421 dated 21.07.2014, on the above subject, I am directed to inform you that Court has been pleased to approve the proposal and nominate the officers mentioned at List 'A', List 'B' and List 'C' for 05 days "Managerial Effectiveness" Training Programme scheduled from 04.08.2014 to 08.08.2014, 11.08.2014 to 16.08.2014 and 18.08.2014 to 22.08.2014 at IIM, Lucknow.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully

Sd/-**Joint Registrar(Judicial)(Services)**

No. 254 (i)/JR(S)/2014 dated: July 28, 2014

copy forwarded for information and necessary action to:

- 1. The Principal Secretary (Judicial) & L.R., Govt. of U.P., Lucknow.
- **2.** All the District & Sessions Judges with the request to kindly inform the officer concerned accordingly and direct them to report at IIM, Lucknow at 08:00 a.m. on the scheduled date, for participation in the aforesaid training.
- **3.** The O.S.D. (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/Joint Registrar (Judicial) (Services)

Management Training Programme for Judicial officers at IIM, Lucknow (Under 13th Finance Commission Scheme)

Duration: 04.08.2014 to 08.08.2014

S1.	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
No					
1.	2012	2017	RAJESH KUMAR SINGH	Addl. District Judge	Hamirpur
2.	2012	2018	SANJEEV KUMAR TYAGI	Addl. District Judge	Etah
3.	2012	2020	RAJIV KAMAL PANDEY	Addl. District Judge	Kushi Nagar at Padrauna
4.	2012	2021	AJAY KUMAR SRIVASTAVA	Addl. District Judge	Faizabad
5.	2012	2022	RUPESH RANJAN	Addl. District Judge	Ghazipur
6.	2012	2023	SANJAY KUMAR YADAV	Addl. District Judge	Hamirpur
7.	1990	5787	SMT. ANUPAMA GOPAL NIGAM	Addl. District Judge	Kannauj
8.	2012	2024	ASHISH JAIN	Addl. District Judge	Chitrakoot
9.	2012	2025	BADRI VISHAL PANDEY	Addl. District Judge	Gorakhpur
10.	2012	2026	VIVEK TRIPATHI	Addl. District Judge	Basti
11.	1999	6014	SMT. VANDANA SINGH	Civil Judge (S.D.)	Kanpur Nagar
12.	2000	6059	PRAHLAD TANDON	Civil Judge (S.D.)	Etawah
13.	2000	6163	SMT. NEELU MOGHA	Civil Judge (S.D.)	Moradabad
14.	2000	6042	RAJAT SINHA	Civil Judge (S.D.)	Ramabai Nagar
15.	2000	6105	SMT. KIRAN BALA	Civil Judge (S.D.)	Allahabad
16.	2000	6109	SMT. SUCHI SRIVASTAVA	Civil Judge (S.D.)	Lucknow
17.	2000	6055	RAM KISHOR-III	Civil Judge (S.D.)	Lalitpur-Mahroni
18.	2000	6075	SUNIL KUMAR-I	Civil Judge (S.D.)	Aligarh
19.	2000	6076	SUNIL KUMAR SINGH-III	Civil Judge (S.D.)	Pilibhit
20.	2000	6035	SHOBH NATH SINGH	Civil Judge (S.D.)	Ballia
21.	2006	1800	VIKASH SINGH	Civil Judge (J.D.)	Bahraich
22.	2006	1801	VIRESH CHANDRA	Civil Judge (J.D.)	Bijnor
23.	2006	1802	VIJAY KUMAR GUPTA-II	Civil Judge (J.D.)	Gorakhpur-Basgaon
24.	2006	1867	YASH PAL	Civil Judge (J.D.)	Hardoi
25.	2006	1803	VIJAY KUMAR VISHWAKARMA	Civil Judge (J.D.)	Sultanpur
26.	2006	1804	SHYAM BABU	Civil Judge (J.D.)	Kanpur Nagar
27.	2006	1805	SMT. TARKESHWARI SINGH	Civil Judge (J.D.)	Ballia
28.	2006	1806	SMT. SHRADHA TRIPATHI	Civil Judge (J.D.)	Bulandshahr
29.	2006	1807	VIMAL VERMA	Civil Judge (J.D.)	Gorakhpur
30.	2006	1808	VIMAL TRIPATHI	Civil Judge (J.D.)	Kanpur Nagar

Management Training Programme for Judicial officers at IIM, Lucknow (Under 13th Finance Commission Scheme)

Duration: 11.08.2014 to 16.08.2014

Sl.	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
No					_
1.	2012	2006	ROHIT SINHA	Addl. District Judge	Gorakhpur
2.	2012	2007	NARENDRA KUMAR JHA	Addl. District Judge	Banda
3.	2012	2008	RAKESH DHAR DUBEY	Addl. District Judge	Jaluan at Orai
4.	2012	2009	AJAY KUMAR SINGH	Addl. District Judge	Mainpuri
5.	2012	2010	MANOJ KUMAR SINGH GAUTAM	Addl. District Judge	Kushi Nagar at Padrauna
6.	2012	2011	MAYANK CHAUHAN	Addl. District Judge	Muzaffar Nagar
7.	2012	2012	VIVEK	Addl. District Judge	Sonbhadra
8.	2012	2014	RAVINDRA KUMAR	Addl. District Judge	Kushi Nagar at Padrauna
9.	2012	2015	SANJAY SINGH	Addl. District Judge	Banda
10.	2012	2016	DHANENDRA PRATAP SINGH	Addl. District Judge	Kushi Nagar at Padrauna
11.	2000	6138	SMT. ANJANA	Civil Judge (S.D.)	Moradabad-Chandausi
12.	2000	6048	KAMLESH KUMAR	Civil Judge (S.D.)	Ghaziabad
13.	2003	6179	SANDEEP GUPTA	Civil Judge (S.D.)	Varanasi
14.	2003	6184	BRAHMATEJ CHATURVEDI	Civil Judge (S.D.)	Agra
15.	2003	6194	BHOOPESH KUMAR GUPTA	Civil Judge (J.D.)	Deoria
16.	2003	6197	SMT. RICHA JOSHI	Civil Judge (S.D.)	Lucknow
17.	2003	6198	SMT. NEETU PATHAK	Civil Judge (S.D.)	Saharanpur
18.	2003	6206	KM. NISHA SRIVASTAVA	Civil Judge (S.D.)	Sultanpur
19.	2003	6225	SMT. ARTI FAUZDAR	Civil Judge (S.D.)	Bareilly
20.	2003	6230	KM. RESHMA PRAWEEN	Civil Judge (S.D.)	Ghaziabad
21.	2006	1809	ANAND SHUKLA	Civil Judge (J.D.)	Faizabad
22.	2006	1810	KM. SHIV KUMARI	Civil Judge (J.D.)	Banda
23.	2006	1811	DIBYANAND	Civil Judge (J.D.)	Ballia
24.	2006	1812	AMIT KUMAR SINGH	Civil Judge (J.D.)	Saharanpur-Deoband
25.	2006	1813	BHUPENDRA PRATAP	Civil Judge (J.D.)	Mohammad-Lakhimpur
26.	2006	1814	SUNIL KUMAR-II	Civil Judge (J.D.)	Azamgarh
27.	2006	1815	ABHAY PRATAP SINGH-II	Civil Judge (J.D.)	Mathura
28.	2006	1816	KULDEEP SINGH-I	Civil Judge (J.D.)	Ghazipur
29.	2006	1817	HIMANSHU KUMAR SINGH	Civil Judge (J.D.)	Rampur
30.	2006	1818	KULDEEP SINGH-II	Civil Judge (J.D.)	Shahjahanpur

Management Training Programme for Judicial officers at IIM, Lucknow (Under 13th Finance Commission Scheme)

Duration: 18.08.2014 to 22.08.2014

Sl.	Batch	I.D.	Name of Officer	Level of Officer	Place of Posting
No					
1.	2012	1997	SANJAY KUMAR	Addl. District Judge	Jalaun at Orai
2.	2012	1998	MALKHAN SINGH	Addl. District Judge	Allahabad
3.	2012	1999	GURPREET SINGH BAWA	Addl. District Judge	Mainpuri
4.	2012	2000	MANJEET SINGH SHEORAN	Addl. District Judge	Siddharth nagar
5.	2012	2001	SUSHIL KUMAR SHASHI	Addl. District Judge	Ballia
6.	2012	2002	DHARMENDRA KUMAR PANDEY	Addl. District Judge	Mau
7.	1999	6030	ARVIND KUMAR MISHRA-II	Addl. District Judge	Kanpur Nagar
8.	2012	2003	RAVINDRA SINGH	Addl. District Judge	Etah
9.	2012	2004	MANOJ KUMAR RAI	Addl. District Judge	Ballia
10.	2012	2005	RAKESH KUMAR TRIPATHI	Addl. District Judge	Deoria
11.	2003	6234	UMA KANT JINDAL	Civil Judge (S.D.)	Bulandshahar
12.	2003	6236	KM. ALPANA SHUKLA	Civil Judge (S.D.)	Varanasi
13.	2003	6267	SMT. SHAILA	Civil Judge (S.D.)	Lucknow
14.	2003	6269	SHYAMAL MISHRA	Civil Judge (S.D.)	Azamgarh
15.	2003	6293	SMT. SAKSHI SHARMA	Civil Judge (S.D.)	Ghaziabad
16.	2003	6295	PRAMOD KUMAR GANGWAR	Civil Judge (S.D.)	Firozabad
17.	2003	6315	ABHAY PRATAP SINGH-I	Civil Judge (S.D.)	Etawah
18.	2003	6316	SMT. NEHA ANAND	Civil Judge (S.D.)	Bhadohi at Gyanpur
19.	2003	6324	SMT. REEMA BANSAL	Civil Judge (S.D.)	Bulandshahr
20.	2003	6343	SMT. ANURADHA PUNDIR	Civil Judge (S.D.)	Etawah
21.	2006	1819	ANIL KUMAR-XI	Civil Judge (J.D.)	Mainpuri
22.	2006	1820	MAHENDRA KUMAR RAWAT	Civil Judge (J.D.)	Ghazipur
23.	2006	1821	MANOJ KUMAR JATAV	Civil Judge (J.D.)	Hathras
24.	2006	1822	HARIKESH KUMAR	Civil Judge (J.D.)	Lakhimpur Kheri
25.	2006	1823	SMT. RACHNA	Civil Judge (J.D.)	Ghaziabad
26.	2006	1824	SANJAY KUMAR-VI	Civil Judge (J.D.)	Gorakhpur-Bansgaon
27.	2006	1825	DR. SUNIL KUMAR SINGH-IV	Civil Judge (J.D.)	Maharajganj-Pharenda
28.	2006	1826	SUNIL KUMAR-III	Civil Judge (J.D.)	Kanpur Nagar
29.	2006	1827	MANOJ KUMAR-II	Civil Judge (J.D.)	Shahjahanpur-Puyayan
30.	2006	1875	ANAND PRIYA GAUTAM	Civil Judge (J.D.)	Moradabad-Chandausi